

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**ORIGINAL APPLICATION NO.84/2006**

**Thursday, this 14<sup>th</sup> day of September, 2006.**

**CORAM:**

**HON'BLE SHRI GEORGE PARACKEN, JUDICIAL MEMBER**

**K.P.Kottan,  
residing at Sreevihar,  
Kareem Quarters,  
Vallyaparambu, P.O.,  
Nellikkaparambu,  
Mukkom (via) -673 602.**

**... Applicant**

**By Advocate Shri M.R.Hariraj  
represented by Mr.P.A.Kumaran.**

**V/s.**

- 1. Union of India,  
represented by the  
Secretary to Government,  
Department of Posts,  
Ministry of Communication,  
New Delhi.**
- 2. Chief Post Master General,  
Kerala Circle,  
Thiruvananthapuram.**
- 3. Senior Superintendent of Post Offices,  
Kozhikode Division,  
Kallai, Kozhikode.**
- 4. The Post Master,  
NIT Campus Post Office,  
Calicut.**
- 5. P.Padmanabhan,  
Post Man, Mukkam  
(under orders of transfer  
to NIT Campus P.O.)Calicut.**

**Respondents**

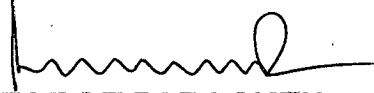
**By Advocate Shri TPM I Khan SCGSC  
represented by Shri Rajeev.**

**The application having been heard on 14th September, 2006, the Tribunal  
delivered the following:-**

ORDERHON'BLE SHRI GEORGE PARACKEN, JUDICIAL MEMBER

The applicant's counsel submitted that during the course of the pendency of the present OA, he had sought a transfer to Kunnamangalam and the same has been granted. The respondents counsel submitted that in view of the fact that his request for posting at Kunnamangalam, this OA has become infructuous.

In my considered opinion since the applicant has accepted the transfer to Kunnamangalam as per his request, this OA has become infructuous and accordingly it is dismissed as infructuous.



GEORGE PARACKEN  
JUDICIAL MEMBER

abp